

(2024) 07 MAN CK 0014

Manipur High Court (Imphal)

Case No: Review. Petition No. 4 Of 2022

Gaibilung Kamei & Anr.

APPELLANT

Vs

Titus Kamei & Ors.

RESPONDENT

Date of Decision: July 2, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Jinita, L. Raju

Judgement

Ahanthem Bimol Singh, J

Ms. Jinita, learned counsel appearing for the petitioners prays for taking up this matter after the Summer Vacation.

Mr. L. Raju, learned counsel appearing for the respondents has no objection.

As prayed for, list this case again on 16-08-2024.